

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT - IV**

**ITEM No. 8**  
**IB-2721/ND/2019**  
**IA-364,369/ND/2021**

**IN THE MATTER OF:**

M/s. Straight Edge Contract Pvt. Ltd. ... Applicant/Petitioner

Vs

M/s. Three C Shelters Pvt. Ltd. ... Respondent

**Order under Section 7 of IBC.**

**Order delivered on 27.01.2021**

**Coram:**

**DR. DEEPTI MUKESH,**  
**HON'BLE MEMBER (JUDICIAL)**

**MS. SUMITA PURKAYASTHA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :  
For the Respondent :  
For the IRP : Ms. Sonal Alagh, Advocate in I.A. No. 369

**ORDER**

**IA-364/ND/2021:**

Application filed by the Claimant. Learned Counsel for the IRP accepts notice and undertakes to file reply within week. Interim order to be continued.  
List IA on **03.02.2021**.

**IA-369/ND/2021:**

This is the Report filed by the IRP for constitution of CoC. The same is taken on record.

IA is **disposed of**.

Sd/-  
**SUMITA PURKAYASTHA**  
**MEMBER (TECHNICAL)**

Sd/-  
**DR. DEEPTI MUKESH**  
**MEMBER (JUDICIAL)**

